

C.P No. 1353/(MAH)/2017
CA No.

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

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ORDER

CP No. 1353/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

For the Petitioner's Counsel himself come forward saying that some additional documents are required to be filed, at his request, place this matter on 20.09.2017.

Simultaneously, the Petitioner is hereby directed to supply the additional documents to the Corporate Debtor within two days hereof enabling the Corporate Debtor to file his reply on or before next date of hearing i.e. on **20.09.2017**.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)